

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 216
20(ND)2015

IN THE MATTER OF:

M/s. Pawan Kumar Sushil Kumar Agro Pvt. ...
Ltd.

Applicant

Under Section: 397/398

Order delivered on 27.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 22.11.2022.


(T.S. SINGH)
COURT OFFICER